GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:3832 ANSWERED ON:17.12.2012 WELFARE SCHEMES FOR UNORGANISED WORKER Pandey Saroj;Rajendran Shri C.;Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of workers employed in the unorganised sector in the country;
- (b) the various schemes being implemented by the Government for the welfare of workers engaged in the unorganised sector such as building and construction, retailers, domestic workers, beedi workers and workers working under the Mahatma Gandhi National Rural Employment Guarantee Scheme;
- (c)whether the said schemes are not being implemented properly;
- (d)if so, the measures being taken by the Government for the proper implementation of the said schemes; and
- (e)the amount released during the last three years and the current year and the details of Government and Non-Governmental Organisations through which the said amount was spent?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

- (a): As per the survey carried out by the National Sample Survey Organisation (NSSO) in the year 2009-10, the total employment in the unorganized sector was 43.7 crore.
- (b) to (e): The Ministry of Labour and Employment has launched Rashtriya Swashthya Bima Yojana (RSBY) on 1st October, 2007 to provide smart card based cashless health insurance cover of Rs. 30000/- per annum on a family floater basis to BPL families (a unit of five) in the unorganized sector. The scheme became operational from 01.04.2008.

Rashtriya Swashthya Bima Yojana (RSBY) has since been extended to building and other construction workers (registered under the Building and other Construction Workers (Regulation of Employment and Condition of Service) Act, 1996), street vendors, beedi workers, domestic workers and Mahatma Gandhi National Rural Employment Guarantee Act (MGNEREGA) beneficiaries who have work for more than 15 days during the preceding financial year.

More than 3.30 crore smart cards have been issued under RSBY as on 30.11.2012. The premium under RSBY is shared between Central and State Government in the ratio of 75:25 and in case of Jammu and Kashmir and States of North Eastern region, the premium is shared in the ratio of 90:10. However, in the case of building and other construction workers, the 100% premium is paid by the Welfare Boards constituted under Building and other Construction Workers (RECS) Act,1996. The premium is released to State Nodal Agencies for making onward payment to insurance companies. The central share of premium released to States/UT's during last three years and the current year is as under:

Rs. in crore

2009-10 2010-11 2011-12 2012-13(as on 30.11.2012)

262.51 509.17 922.97 553.92

The Ministry of Labour and Employment has also constituted Beedi workers' welfare Fund to provide health care, education, recreation and housing for beedi workers in the unorganized sector. Details of funds released under Beedi Workers Welfare Fund to Welfare Commissioners for the last three years and current year is as under:

Amount in Lakhs

Name of Scheme 2009-10 2010-11 2011-12 2012-13

1 2 3 4 5

Administration 730.12 979.09 833.19 869.06

Health 6854.60 7558.44 6971.59 7092.81

Education 9551.30 13523.76 8188.51 8573.95

Recreation 21.98 25.88 24.88 25.13

Housing 6100.00 7205.83 5248.83 5249.05

Total 23258.00 29293.00 21267.00 21810.00